

Annexure-4

Name of the corporate debtor: Shiva Shakti Grains (India) Private Limited; Date of commencement of CIRP: 8th June 2023; List of creditors as on: 02.03.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	RK Enterprises	16.06.2023	11,053,350.00	10,945,479.00	Unsecured Loan	10,945,479.00	NO	100.00%	-	-	107,871.00	-	Pursuant to the interest clause of loan agreement enclosed with the claim, the interest for the period from disbursement of loan till CIRP date i.e (08.06.2023) has been calculated @ 30% p.a (25% interest & 6% penal interest). Hence, interest along with penal interest comes out for Rs.19,45,479/-
	TOTAL		11,053,350.00	10,945,479.00		10,945,479.00		100%			107,871.00		